

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 140 OF 2015

Dated: 04th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaipur Metro Rail Corpn. Ltd. ...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

Mr. Ajatshatru Mina for R.2 to 4

ORDER

List the matter on **12.07.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**